

1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L. T.-161/71.]

#### NOTIFICATIONS UNDER PASSPORTS ACT

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the Passports Act, 1967 :

- (1) G. S. R. 125 published in Gazette of India dated the 23rd January, 1971 containing corrigendum to Notification No. G. S. R. 867 dated the 24th May, 1967.
- (2) G. S. R. 253 published in Gazette of India dated the 22nd February, 1971.
- (3) G. S. R. 254 published in Gazette of India dated the 22nd February, 1971.
- (4) G. S. R. 296 published in Gazette of India dated the 25th February, 1971.
- (5) The Passports (Amendment) Rules, 1971, published in Notification No. G. S. R. 297 in Gazette of India dated the 25th February, 1971.

[Placed in Library. See No. L. T.-162/71.]

12.51 hrs.

#### ELECTION TO COMMITTEE

#### ADVISORY COUNCIL OF THE DELHI DEVELOPMENT AUTHORITY

NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI (SHRI I. K. GUJRAL) : I beg to move the following :

"That in pursuance of sub-section (2) (h) of Section 5 of the Delhi Development Act, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Advisory Council of the Delhi

Development Authority, for a term of four years, subject to the other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of sub-section (2) (h) of the Delhi Development Act, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Advisory Council of the Delhi Development Authority, for a term of four years, subject to the other provisions of the said Act."

*The motion was adopted.*

#### RESIGNATION BY MEMBER

(Shri Manmohan Tudu)

MR. SPEAKER : I have to inform the House that Shri M. M. Tudu, an elected member of the Lok Sabha from Mayurbhanj constituency has resigned his seat in the Lok Sabha with effect from the 23rd April 1971.

12.53 hrs.

#### RAILWAY BUDGET, 1971-72

MR. SPEAKER : How much time will the hon. Railway Minister take to read the budget ?

RAIL MANTRI (SHRI HANUMANTHAIYA) : I would take about 45 minutes. If the House so desires it may be taken up after lunch.

MR. SPEAKER : There is some more time left. You may start reading now.

SHRI HANUMANTHAIYA : The budget speech has to be read continuously and now we have got only five minutes. So, we may better take it up after lunch when most of the hon. Members would be present.

MR. SPEAKER : We have some other business to be taken up immediately after the